

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.122 OF 2020

In the matter of:

Arul Muthu Kumaaru Samy
Ex- Shareholder of Chikara Eco ventures Ltd Appellant

Vs

Registrar of Companies Respondent

Mr. K.S. Mahadevan and Mr. Ankit Gusain, advocates for appellant.
Mr. P.S. Singh, Advocate for Respondent.

ORDER

11.09.2020-Heard learned counsel on IA No.1774/2020, an application for condonation of delay in refiling the appeal. He may file written submissions within three working days. Notice to Respondent has already been served.

Reserved for orders.

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Mr. V.P. Singh)
Member (Technical)**

Bm/nn